

(a) the number of arrests made under the Defence of India Rules during the last three months in the country;

(b) what is the State-wise break-up of the detenues; and

(c) the number of persons detained for (i) political activities, (ii) anti-social activities and (iii) food offences?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) to (c) Information is being collected from State Governments/Union Administrations and a statement will be placed on the Table of the House in due course

BOMB EXPLOSIONS IN JAMMU AND KASHMIR STATE

*117. { SHRI OM MEHTA:
SHRI V. M. CHORDIA:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer given to Starred Question No 149 in the Rajya Sabha on the 4th June, 1964 and state:

(a) the number of bomb explosions which have taken place and live bombs which have been recovered in the Jammu and Kashmir State since June of this year;

(b) the names of the places which the Pakistan saboteurs tried to damage; and

(c) the number of persons arrested and convicted in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) to (c) A statement giving the information is laid on the Table of the House. [See Appendix L, Annexure No. 9.]

RECOMMENDATIONS OF THE SCIENTIFIC ADVISORY COMMITTEE

*118. SHRI MULKA GOVINDA REDDY: Will the Minister of EDUCATION be pleased to state:

(a) whether the Scientific Advisory Committee have made certain recommendations to the Government for giving higher pay scales to scientists working under the Government of India;

(b) if so, what are the recommendations; and

(c) whether any decision has been taken by the Government on those recommendations?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI-MATI SOUNDARAM RAMACHANDRAN):

(a) Yes, Sir.

(b) and (c) The Scientific Advisory Committee has recommended that there is a need for the improvement of salary scales of senior scientists in scientific organisations and universities and based on this recommendation the question of appropriately revising the scales of pay, where necessary, is under consideration.

INQUIRY INTO CHARGES LEVELLED BY EX-CHAIRMAN OF D.D.A.

*119. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of REHABILITATION be pleased to state:

(a) whether Government have made any inquiry into the charges levelled by the ex-Chairman of Dandakaranya Development Authority; and

(b) if not, what are the reasons for the delay?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): (a) and (b) In his letter of resignation,